

Industry.

- (xix) G.S.R. 746 (E) published in Gazette of India dated the 29th June, 1988 together with an explanatory memorandum seeking to make some procedural changes in availing the benefit of customs for duty concession to certain machinery when imported for technology upgradation.
- (xx) G.S.R. 747 (E) published in Gazette of India dated the 29th June, 1988 together with an explanatory memorandum seeking to prescribe a concessional rate of 35 per cent ad valorem on machinery and equipments.
- (xxi) G.S.R. 748 (E) published in Gazette of India dated the 29th June, 1988 together with an explanatory memorandum seeking to exempt goods covered by Notification No. 208/88-Customs dated the 29th June, 1988 from the levy of whole of auxiliary duty of customs.
- (xxii) G.S.R. 749 (E) published in Gazette of India dated the 29th June, 1988 together with an explanatory memorandum seeking to postpone the requirements of satisfying fuel efficiency norms specified in Notification Nos. 74/85-Customs dated the 17th March 1985, 22/87-Customs, dated the 20th May, 1987 and 33/88-Customs, dated the 1st March, 1988 prescribing concessional customs duties in respect of light commercial vehicles upto 1st October, 1988.
- (xxiii) G.S.R. 750 (E) published in Gazette of India dated the 29th June, 1988 together with an

explanatory memorandum extending the validity of Notification No. 216/85-Customs dated the 3rd July, 1985 upto the 30th September, 1988. [Placed in Library. See No. LT 6395/88]

Order issued by the President in pursuance of Article 280 of the Constitution and the Finance Commission (Miscellaneous Provisions) Act, 1951

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table a copy of the Order (Hindi and English versions) dated the 30th June, 1988 issued by the President in pursuance of article 280 of the Constitution and of the Finance Commission (Miscellaneous Provision) Act, 1951 published in Notification No. S.O. 632 (E) in Gazette of India dated the 30th June, 1988 making certain amendments in the Order published in Notification No. S.O. 581 (E) the 17th June, 1987. [Placed in Library. See No. LT 6396/88]

12.08 hrs.

BUSINESS OF THE HOUSE

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Tuesday, the 16th August, 1988, will consist of :-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on Supplementary Demands for Grants

(Railways) for 1988-89.

(3) Discussion on the Resolution seeking disapproval of the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988 and consideration and adoption of the amendment made by Rajya Sabha in the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Bill, 1988.

(4) Discussion on the Resolution seeking disapproval of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988 and consideration and passing of the Bill in replacement of the said Ordinance.

(5) Discussion and voting on Supplementary Demands for Grants (General) for 1988-89.

MR. SPEAKER: Submission- Shri Vir-dhi Chander Jain

(Interruptions)

[Translation]

MR. SPEAKER: You are to do it

(Interruptions)

[English]

MR. SPEAKER: You decide it whenever you want to do it. I have no objection to any discussion.

(Interruptions)

[Translation]

MR. SPEAKER: Please listen to me, I

never objected to discussion

[English]

You can have a clear cheque for that.

SHRI VIRDHI CHANDER JAIN (Barmer) : The following item may be included in the next week's Agenda:-

Radiation is health hazard. Food articles affected by it should not be consumed.

Butter affected by radiation is available in some of the European countries and efforts are being made by our country to import such butter either free of cost or at negligible cost. Poor people will get attracted to purchase it without knowing hazards involved.

Central Government should not import such radiation affected butter.

(Interruptions)

[Translation]

MR. SPEAKER: When have I stopped you? This is to be done by you. I have no objection to the discussion. I have got no objection at all

[English]

SHRI BASUDEB ACHARIA: Are you directing the Government to make a statement Sir?

(Interruptions)*

MR. SPEAKER: No please, not allowed.

(Interruptions)*

Shri Basudeb Acharia and some other hon. Members then left the House

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Sir, a group of Ministers

[S. Buta Singh] met the hon. Prime Minister this morning and gave a memorandum. The Prime Minister is likely to consider that memorandum. How is it that they are trying to force this issue like this in this House? Also, they are making a misuse of their political powers and constitutional authority. We have never heard of duly constituted Government members and Ministers coming and sitting in *Dharna*. This is something ridiculous. Only this morning, they have given the memorandum, Sir.

MR. SPEAKER: I work according to rules. I am working according to rules and I have not allowed them. It is so simple.

S. BUTA SINGH: Also, there are forums where inter-State and Centre-State things can be discussed. There is the Planning Commission; there is the National Development Council and there is the Home Ministry. But Sir, this is not the way.

MR. SPEAKER: Yes, that is what I said. They can discuss it in a proper form and that is what I have been telling. Whether it is the Opposition or the Ruling Party or whoever it is, I have to go according to rules you have laid down

[Translation]

Mr. Ramoowalia, You give your calling attention notice regarding pesticides, I will get it done.

SHRI BALWANT SINGH RAMOOWALIA: It is all right. The Government itself is sending it.

MR. SPEAKER: Give me in writing, I will get it discussed.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : The following item may be included in the next week's Agenda:

Even after completion of Radio and T.V. Projects scheduled to be constructed in

Orissa during the Seventh Five Year Plan, large areas of the State will still remain outside their coverage.

Government of India should set up soon Radio stations to cover Deogarh, Malkangiri, Rayagada, Gunupur, Parlakhemundi areas and T. V. transmitters at Talcher K iriburu and Rayagada to cover surrounding growth centres. Commercial broadcasting stations should also be set up to cover growth centres.

Further a T. V. studio at Sambalpur should also be set up.

SHRI CHINTAMANI JENA (Balasore) : The following item may be included in the next week's Agenda: -

1. Bureau of Public Enterprises have withdrawn the facility of providing employment to land losers on account of acquisition of land for public sector undertakings. Government of Orissa have moved to restore the earlier practice of providing employment to a member of affected family as a measure of rehabilitation, and have requested Government of India to amend the Coal Mines Land Acquisition and Development Act, 1957 which may kindly be considered.
2. Huge financial aid is provided to carry out relief operations, house building grants, to renovate sand castings, repairs and restoration of flood and saline protection embankments etc., in flood affected area. Besides, crops worth crores of rupees are destroyed almost every year due to floods.

To mitigate the problems well-planned drainage schemes in affected area for quick discharge of flood and saline water be taken up.

[Translation]

SHRI BALWANT SINGH RAMOOWALIA (Sangrur) : Mr. Speaker, Sir, the following item may be included in the next week's Agenda.

Recently the Agricultural Cost and Price Commission have recommended the Government that the procurement price of wheat for the ensuing wheat Crop Season should be raised to Rs. 183/- per quintal. According to a recent assessment made by Haryana Agriculture University, the cost of production of wheat per acre comes to Rs. 2403 as against Rs. 2,297 last year. Last year the production cost of wheat per quintal has gone upto Rs. 173. In the current year, not only the prices of agricultural implements and inputs have increased but also the wages of a farm labourers have been increased by Rs. 1600 a year. The farmer has to pay more to buy other necessary items and he gets less prices of his produce. Consequently, the real economic condition of farmer is getting from bad to worse and finally it will adversely affect country's economic conditions. Therefore, it is imperative that the Government should immediately fix the procurement prices of wheat for its ensuing season at last Rs. 250/- per quintal. Therefore discussions on this subject of public importance must be held in the House.

SHRI SHANTI DHARIWAL (Kota) : More industrial units can be set up on Hazira-Bizapur-Jagdishpur Gas pipeline. The Government should appoint a selection committee of industrialists and Government undertakings which will consider as to how best the gas can be utilised. I would like to make an appeal to the Government that the persons who wanted to set up factories and industrial units at other places but could not set up due to Shortage of Coal, electricity and other reasons be encouraged to set up their industries on Hazira-Bizapur-Jagdishpur gas pipeline.

12.16 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[English]

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : The following may be included in the next week's Agenda:-

1. Jaggaiahpet Municipality with 40,000 population is fast expanding industrial area. Visakhapatnam Steel Plant, Lime Stone Unit, and several Cement factories have come up apart from several other small scale industries. To help entrepreneurs to contact different parts of the country easily, there is urgent need to convert the present manual telephone exchange into automatic telephone exchange with STD facility.

2. There is a Buddhist monument on hill top near Jaggaiahpet. Government must take suitable steps to develop this spot with funds made available from Japan.

[Translation]

SHRI AZIZ QURESHI (Satna) : In Satna, the Vayudoot Services was discontinued immediately after its inauguration. This caused grave discontentment among the people of Satna which may assume the form of public movement and disturb the peace of the area. Therefore the Central Government should immediately issue instructions to revive Satna -Reeva Vayudoot Service.

2. In Satna about four hundred telephone lines are not working for a long time due to which the people and businessmen of Satna have been facing great difficulties. But the local officials of Telephone Department are not paying any attention towards it due to which there is grave discontentment among the people of Satna. There is an urgent need to improve this situation.

[English]

SHRI S.G. GHOLAP (Thane) : The fol-

[Sh. S.G. Gholap]

lowing item may be included in the next week's Agenda:-

There are several schemes of Central Government which are implemented through State Government.

Under Anganwadi Scheme, Anganwadi worker is getting Rs. 200-300 per month. Balwadi worker gets less than Rs. 200/- and helper gets Rs. 110/-.

Voluntary workers appointed in Rural Family Welfare Centres and sub-centres as female part-time attendants get Rs. 50/- per month. Family Welfare Programme is 100 per cent Centrally Sponsored Programme. Voluntary workers working in State Government Scheme are paid more and Maharashtra Government has sent a proposal to enhance the honorarium of Rs. 50/-.

I request the Minister to look into the matter and increase the pay of female Attendants who are working in Rural Family Welfare Centres.

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : The following may be included in the next week's Agenda:-

Government is very much concerned about the problems of poor farmers, largest among them are the cane growers. Payment for cane supplied to the various mills is not made to the poor farmers at once. Several mill owners have not made payments to poor farmers for the last two to three years. The Khalilabad Sugar Mill in U.P. is going to close down without clearing the old outstanding amount of more than Rs. 50 lakhs. Union Government should intervene so that the arrears are paid to sugarcane growers immediately.

[Translation]

SHRI . KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, the following subject may be included in the next week's list of Business of the Lok Sabha.

There is a Regional Agriculture Research Centre in Morena District of Madhya Pradesh which is a centre of Jawahar Lal Nehru Agriculture University. Research Scholars come here to conduct research work on Agro Forestry. The centre will conduct research on forests agriculture and the ravines of Chambal and other rivers. Chambal division is the most-backward area. The flow of the rivers have caused heavy erosion of land in the area and this has resulted in unemployment here.

I request the Hon. Minister of Agriculture and the Minister of Forest that an Agro Forestry University should be opened in Chambal Division.

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL) : I will place the points raised by the hon. Members in respect of the business for the week commencing the 16th August 1988 before the Business Advisory Committee when they meet next.

12.21. hrs.

DISCUSSION UNDER RULE 193

[English]

Harijans and Adivasis in different part of the Country—CONTD.

MR. DEPUTY SPEAKER: The House will not take up further discussion on the atrocities on Harijans and Adivasis in different parts of the country, raised by Shri Balwant Singh Ramoowalia on the 2nd August, 1988.

Mr. Ganga Ram.

[Translation]

SHRI GANGA RAM (Firozabad) : Mr. Deputy Speaker, The incidents of continu-